

SHRI SARADA MOHANTY (Orissa) :
I associate myself with this.

Assistance for immediate improvement/
modernisation Plan for Tamil Nadu police
and Border Areas

SHRI S. AUSTIN (Tamil Nadu) : I
would like to draw the attention of the
House to this special mention about the
request for an immediate improvement
plan for Tamil Nadu police and also spe-
cial assistance in border areas. The situa-
tion in Tamil Nadu following the activi-
ties of the foreign militants culminating in
the cold-blooded assassination of Thiru
Rajiv Gandhi is well-known. The name of
our hon. Chief Minister, Dr. Puratchi
Thalaivi is on the hitlist of these elements.
Unfortunately, these militant groups are
highly concentrated in Tamil Nadu. Their
capacities are beyond our imagination. The
equipments used by these militants and
their organisational capabilities have recent-
ly come to light. They have used sophis-
ticated communication system, modern
weapons and have built up extensive net-
works in the State. Though highly capa-
ble, Tamil Nadu police has found itself
exposed in its operations against the mili-
tants. The modern technology has so far
not reached in the Tamil Nadu police due
to lack of funds. It has been decided to set
right the situation by launching a multifa-
ceted immediate improvement plan to mo-
dernise the police force. Since our hon.
Chief Minister is in "Z" category, I would
request the Home Ministry to supply the
following as requested by the Tamil Nadu
Government :

- (1) Bullet-proof rostrum bullet-proof
glass and antiballistic material,
which is pending from August,
1991;
- (2) Supply of 50 Nos. of MP-5 model
sub-machine guns either by import
or on loan basis;
- (3) Level 3-grade bullet-proof facility
to two cars purchased by the State
Government at the Central Repair

Facility which has the knowhow
and expertise.

Tamil Nadu VIP Security unit should
also be equipped with MMG in view of the
specific intelligence report of micro-light
aircraft. I am sorry to say that the Home
Ministry has not taken speedy action on
all these vital matters for more than a
year.

The modernisation of police force will
consist of several components. It will fo-
cus on the provision of modern weapons
and amenities. It will attend to the spe-
cial training of one platoon from each
battalion in special skills with the NSG
Bomb disposal squads will be organised.
Highly sophisticated modern communica-
tion system vehicles for transport will be
used. Police training at all levels will be
undertaken systematically. A modern
police wing will be established.

These needs should be met in the shor-
test possible time. This plan will cost Rs.
45 crores and will be implemented in two
years. The cost in 1992-93 is Rs. 20
crores. The Central Government has pro-
vided hundred per cent assistance to
Punjab and Kashmir to upgrade their police
force. Similar assistance of Rs. 20 crores
in 1992-93 may be provided to Tamil
Nadu. This may be apart from the small
amounts that are given under the Police
Modernisation Scheme. Moreover, in the
case of Tamil Nadu, it has a major sea-
border with Sri Lanka. The situation in
the coastal areas and the problems of sea-
border are only now coming into focus.

The Union Planning Commission has
already been approached to consider the
case of Tamil Nadu along with the other
border States taking note of the sea border
Its request for special Central assistance in
view of the sea border situation in Tamil
Nadu is to be granted. There is an urgent
need to develop roads, water supply and
other basic services in the coastal areas of

[SHRI S. AUSLIN]

Tamil Nadu adjoining the sea border. A special assistance of Rs. 25 crores for 1992-93 has been requested for this purpose and I request the Central Government to release an amount of Rs. 65 crores for modernisation of Tamil Nadu police force and Rs. 25 crores as special assistance for border areas may be provided to Tamil Nadu. Our hon. Chief Minister, Purutchi Thalaivi has already pleaded before the hon. Prime Minister on this issue

Thank you, Madam.

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज):
अब सदन की बैठक सोमवार सुबह 11 बजे तक के लिए स्थगित की जाती है।

The House then adjourned at nineteen minutes past five of the clock till eleven of the clock on Monday, the 7th December, 1992.